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		Raipur Jhanbua Betul
Maharashtra	Bombay	Chandrapur Yavatmal Beed Nanaded Raigarh & Ratnagiri
Manipur	Imphal	Imphal
Meghalaya	Guwahati	East Garo Hills West Garo Hills South Garo Hills
Mizoram	Imphal	Lunglei & Aizwal
Nagaland	Imphal	Dimapur & Kohima
Orissa	Cuttack	Kalahandi Phulbani Koraput Dhankanal
Punjab	Ludhiana	Hoshiarpur
Rajasthan	Jaipur	Dausa Tonk Udaipur Jaipur
Tripura	Agartala	Tripura (West)
Tamil Nadu	Madras	Ramanathapuram Tirunelveli Dharmapuri North Arcot South Arcot
Uttar Pradesh		Mau Almora & Pithoragarh Chamauli & Uttarkashi Mathura Shahjahanpur Jhansi Jaunpur
West Bengal	Calcutta	Birbhum North 24 Parganas & South 24 Parganas Malda Nadia
Sikkim	Gangtok	Sikkim

Joint Venture Car Project

114. SHRI K.P. SINGH DEO : Will the Minister of INDUSTRY be pleased to state :

(a) whether some of joint venture units in the field of car projects are facing severe financial crisis;

(b) if so, the reasons therefore; and

(c) the steps taken by the Government to remedy the situation ?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) Ministry of Industry has not received any representation regarding financial crisis faced by joint venture in car projects.

(b) and (c) Do not arise.

[Translation]

Closure of Mines Under BCCL

115. PROF. RITA VERMA : Will the Minister of COAL be pleased to state :

(a) whether there is any proposal to close down coal mines of Bharat Coking Coal Limited where cost of production is on high side;

(b) if so, the names of coal mines which have been identified for closure;

(c) the cost of production in such coal mines;

(d) the number of labourer engaged in such coal mines;

(e) the grades of coal mined from these mines; and

(f) the steps taken to rehabilitate the labourers working in those mines in the event of closure ?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH) : (a) There is no proposal at present to close down any coal mine in Bharat Coking Coal Limited.

(b) to (f) Do not arise in view of (a) above.

[English]

Third Partnership Summit By CII

116. SHRI MADHAVRAO SCINDIA : Will the Minister of INDUSTRY be pleased to state :

(a) the precise outcome of the Third Partnership Summit organised by the Confederation of India Industry, in January 1997 in Calcutta, in terms of securing foreign direct investment in core sections and infrastructure; and

(b) the steps taken by the Government so far to eliminate middle men, minimise procedural delays and bringing about transparency in matters of investment in different sectors of economy ?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) The Partnership Summit organised by CII at Calcutta from January 9-11, 1997 was of exploratory nature and provided an opportunity to have close interaction between industry representatives of India & Britain. During the Summit, a number of agreements for cooperation between the companies of two countries were signed and announcements to that effect made. There is an inherent time lag between the impact of such investment meets and actual flow of FDI.

(b) The foreign direct investment policy is constantly reviewed with the objective of making it simple and investor friendly. The Government with this objective in view, have recently announced a set of guidelines for consideration of FDI proposals by FIPB and expansion of list of certain industries for automatic approval.

Export of Readymade Garments and Carpets

117. SHRI UTTAMSINGH PAWAR :
SHRIMATI KETAKI DEVI SINGH :
SHRI A.G.S. RAM BABU :

Will the Minister of TEXTILES be pleased to state :

(a) the target fixed for export of readymade garments and carpets during the year 1995-96 and 1996-97 alongwith the target achieved;

(b) whether the Government are aware that a large number of garment exporters do not maintain the international standard of quality and as a result thereof the response from the foreign countries for garments is not upto the mark, and

(c) if so, the steps taken or proposed to be taken by the Government to ensure that the good quality of goods are exported ?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA) :

(a) The target fixed for exports of readymade garments during 1995-96 and 1996-97 and the achievements have been as follows :

Year	Value in million US dollars	
	Target	Achievement
1995-96	4,800	4453.31
1996-97	4,750	3389.54 (upto to Dec '96)

No separate targets are fixed for export of carpets. The exports of Carpets during 1995-96 and 1996-97 (upto Dec '96) have been as follows :

Year	Value in million US dollars
1995-96	589.44
1996-97	411.21 (upto Dec '96)

(b) and (c) No specific complaints have been received by the Government to the effect that a large number of garment exporters do not maintain international standards of quality. However, Government have taken up the matter of enhancing quality consciousness among all our textile exporters, including garment exporters, through various publicity measures of the Textiles Committee.

[Translation]

Acquisition of Land by CIL

118. SHRI SHIVRAJ SINGH : Will the Minister of COAL be pleased to state :

(a) the total area of the land acquired by Coal India Limited after nationalisation of coal industry,

(b) the number of families displaced as a result thereof and the number of families rehabilitated by coal companies so far, and

(c) the time by which the remaining displaced families are likely to be rehabilitated ?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH) : (a) In the post nationalisation period Coal India Limited and its subsidiary companies have acquired 1,13,550 hectares of land.

(b) Till November 1996, 6649 families have been displaced and all of them have been rehabilitated.

(c) Does not arise in view of reply at (b) above.

[English]

Export of Shark Fins/Meat/Skin

119. SHRI V. PRADEEP DEV. Will the Minister of COMMERCE be pleased to state :

(a) the amount of foreign exchange earned by exporting shark fins, shark meat and skin to Singapore, Hongkong, Malaysia and Asian to far-east countries during 1995-96 and 1996-97 upto December 31, 1996,

(b) the number of sharks caught and slaughtered annually, and

(c) the future prospect of this trade ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH) : (a) The amount of foreign exchange earned by exporting shark fins and shark meat during 1995-96, 1996-97 (upto December, 31, 1996) is as per the enclosed Statement.

(b) The landings of a shark during the years 1994 and 1995 have been 35,361 and 45,371 MTs respectively. However, the statistics with regard to slaughter of sharks are not available.

(c) The market for shark fins and shark meat is very limited and has not shown much prospect for growth.